

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADYAMA RICE MILL PRIVATE LIMITED

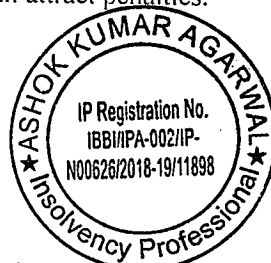
SL.NO.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	ADYAMA RICE MILL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	09.12.1985
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U15312WB1985PTC039827
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	29, Kalna Road, Badamtala, P.O.& Dist. – Burdwan, West Bengal.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02.02.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03.02.2020 (Hon'ble NCLT, Kolkata Bench, has appointed me as Liquidator vide its Order dated 25 th February, 2020 and I have received copy of such Order first time from the Financial Creditor vide its E-mail on 20 th March, 2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Ashok Kumar Agarwal, IBBI/IPA-002/IP-N00626/2018-2019/11898
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address : Ashwini - D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T. Kolkata, West Bengal, Pin- 700107 E-mail ID : ashokkragarwal@hotmail.com Mobile No. : +91 9831060452
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : Ashok Kumar Agarwal, C/o. Singhi IP Solutions Private Limited, Raja Chamber, 1 st Floor, 4 Kiran Shankar Roy Road, Kolkata – 700001 E-mail ID : ashok.agarwal@singhiipsolutions.com Tele : +91 33 22318652
11	LAST DATE FOR SUBMISSION OF CLAIMS	26 th March, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of **ADYAMA RICE MILL PRIVATE LIMITED** on 3rd February, 2020. Hon'ble NCLT, Kolkata Bench, vide its Order dated 25th February, 2020, has appointed me as Liquidator by replacing the erstwhile appointed Liquidator. The said Order dated 25th February, 2020 was sent to me on 20th March, 2020.

The stakeholders of **ADYAMA RICE MILL PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 26th March, 2020, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator

ASHOK KUMAR AGARWAL

IP Registration No. : IBBI/PA-002/IP-N00626/2018-2019/11898

Date : 21st March, 2020

Place : Kolkata